

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-63(ND)/08

IN THE MATTER OF:

Mr. Boortmalt NV M/s. Agra Boortmalt Ltd. .. PETITIONER

SECTION :

Under Section 397/398

Order delivered on 07.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -
For the Respondents : -

ORDER

Since the matter was reposted to 21.9.2017 as per Cause List dated 06.9.2017, the hearing date given today is cancelled. The Petition will be taken up on 21.9.2017.

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.9.2017